

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) No. 147 of 2020**

**IN THE MATTER OF:**

**M/s Sheesh Mahal Inns and Hotels  
Pvt. Ltd. & Anr.**

**...Appellants**

**Vs.**

**Registrar of Companies, Delhi & Anr.**

**...Respondents**

**Present:**

**For Appellants: Ms. Amrita Sarkar, Advocate.**

**For Respondents: Mr. Kamal Kant Jha and Ms. Naincy, Advocates.**

**ORDER**

**(Through Virtual Mode)**

**17.02.2021:** In terms of the order dated 12.11.2020, the Respondent No. 1/Registrar of Companies, NCT of Delhi and Haryana have appeared and filed their Reply Affidavit on 03.12.2020. Further, Income tax department/Respondent No. 2 have also filed their Reply Affidavit on 11.12.2020. Rejoinder on behalf of the Appellant have also filed. Pleadings is complete.

Learned Counsel for the Parties are directed to file Written Submissions not exceeding three pages supported by relevant case laws and Citations proposes to which they rely within one week.

List the Case under the heading 'For Admission (After Notice)' on **08<sup>th</sup> March, 2021.**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

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